

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.201 – IA 655 of 2022
In
C.P.(IB)/146(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Aedent Ventures LLP
V/s
Kanel Industries Ltd

.....Applicant

.....Respondent

Order delivered on 30/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Ravi Pahwa, Adv. & Ms. Drashti Modi, Adv.
For the Respondent :

ORDER

IA 655 of 2022

Learned Counsel for the RP seeks indulgence on the ground that the review petition in the matter of Rainbow Papers Limited is listed today for hearing before the Hon'ble Supreme Court, which will have a bearing on this application, hence, requests for short accommodation to enable the RP to consider outcome of the review petition.

List on 15.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**